

**Statements**

Select List of Grade I Officers of the C.S.S. considered fit for appointment to the Selection Grade of the C.S.S.

S/Shri	Date of appointment in Selection Grade of C.S.S.
1. L. M. Sukhwani	1-9-77
2. P. Prabhakarn	2-2-77
3. H. L. Kohli	1-3-77
4. P. C. Jayaraman	15-5-77
5. G.V.G. Raman	1-4-77
6. S. Kannan	2-2-77
7. R. C. Gupta (b. 10-10-32)	24-5-77
8. R. B. Gupta	2-2-77
9. V. Srinivasan	17-5-77
10. S. N. Dutt	Retired from 31-5-78
11. B. K. Sakiena	2-2-77
12. N. A. Anantha Narayanan	22-3-77
13. R. Subramanian	13-9-77
14. G. N. Khanna	On long leave. Not yet appointed
15. Shankar Kapoor	2-2-77
16. Tirath Ram	9-3-77
17. B. N. Bagchi	Resigned w.e.f. 1-1-77
18. S. Choithani	2-2-77
19. D. S. Duggal	26-6-77
20. P. U. Thoma*	Retired from 31-10-77
21. M. G. Aneja	3-6-77
22. N. D. Sinha	Retired from 31-3-77
23. S. C. Sachdeva	1-3-77
24. K. Ramamurthy	24-3-77
25. M. L. Sharma	2-2-77
26. M. R. Sachdeva	2-2-77
27. J. Saha	19-7-77
28. V.K. Venkataraman	1-3-77

S/Shri	Date of appointment in Selection Grade of C.S.S.
29. K. P. B. Menon	14-12-77
30. Anilendu Gupta	1-9-77
31. P. K. G. Kaimal	25-4-77
32. J. S. Chugh	1-3-77
33. S. K. Kayal	23-12-77
34. Ramesh Bahadur	1-12-77
35. Shiv Ram	3-10-77
36. Gokul Ram	28-2-77

**खादी प्रामोद्योग प्रायोग में भर्ती नियम**

7418 श्री कौमुद तिरुकी: क्या उद्योग मंत्री यह बताने की इच्छा करेंगे कि :

(क) क्या खादी प्रामोद्योग प्रायोग व्यापार विभाग में विभिन्न कैडरो के बारे में भर्ती नियम बना लिये गये हैं और न्यूनतम अपेक्षित अर्हताएं नियत कर दी गई हैं ;

(1) यदि हा, तो क्या प्रायोग में उनका पालन किया जा रहा है,

(ख) क्या खादी प्रामोद्योग भवन, नई दिल्ली में कुछ ऐसे कर्मचारी हैं जिनकी न्यूनतम अर्हता हाई स्कूल पास है परन्तु वे अभी भी प्रवर भेगी लिपिक प्रथमा सेल्ज में 3 के रूप में काम कर रहे हैं जबकि उससे कम अर्हतावाले वाले व्यक्तियों को 1955 में पदोन्नति दी गई है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जयकन्धी प्रसाद शारदा): (क) से (ग) जी हां, खादी तथा ग्राम-उद्योग द्वारा बनाये गये भर्ती तथा पदोन्नति के नियमों में ग्राम खादी के साथ-साथ यह भी प्रावधान है कि पहला रिक्त स्थान पदोन्नति द्वारा, भरा जाना चाहिये। तबनुसार, प्रायोग के कर्मचारियों में से पदोन्नति द्वारा भरी जाने वाली कुछ रिक्तियां बरीयता-सह-योग्यता के आधार पर भरी गई हैं।

**Pension to Freedom Fighters .**

7419. SHRI BAPUSAHEB PARULEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many applications for pension to freedom fighters are pend.

ing with Government and since what year;

(b) how many of such applications are from persons from I.N.A.; and

(c) whether Government recognise as freedom fighters the persons who offered satyagraha during emergency and courted arrest?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). No application is pending initial scrutiny. However, 33702 applications from freedom fighters other than INA Personnel and 3193 applications from I.N.A. Personnel could not be finalised for want of acceptable documentary evidence from the applicants and/or specific recommendations of the State Government. All the applicants have been informed why their cases could not be finalised.

(c) No, Sir.

**Letter by P.M. to Central Ministries about Tribal Sub-Plan Areas**

7420. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) is it a fact that the Hon'ble Prime Minister wrote letters addressed to Ministries of the Central Government about the tribal sub-plan areas;

(b) if so, the contents thereof; and

(c) the Ministries which have responded and acted accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) & (b). Prime Minister wrote to concerned Ministries. A copy of the letter is at Statement I.

(c) The Ministries of Agriculture and Irrigation, Education and Social Welfare, Shipping and Transport, Health and Family Welfare and Communications have responded to the letter. These Ministries have nominated their

senior officers, prepared base-papers and have also made tentative earmarking of funds. The Ministries of Commerce, Civil Supply and Cooperation and Energy have also responded partially to this letter.

**Statement I**

No. 1672-PMO/78

New Delhi  
August 21, 1978.

**PRIME MINISTER**

My Dear,

You are probably aware that a Central Coordination Committee consisting of representatives of the Central Ministries concerned has been set up to deal with the welfare of backward classes. The 6th meeting of this Committee was held on the 5th August 1978 specially to review the progress made by the Central Ministries regarding their welfare. I am writing this letter specifically to bring to your notice that the Central Ministries are not taking adequate interest in the matter of the welfare of these tribes which is the Constitutional responsibility of the Central Government.

In the first place, it was agreed in the 5th meeting of the Coordination Committee held in October, 1977 that a senior officer would be exclusively assigned the task of looking after the welfare of Scheduled Castes and Scheduled Tribes in each Ministry particularly in the case of Agriculture, Rural Development, Education, Health, Irrigation, Industrial Development, Transport and Cooperation. No such action seems to have been taken so far by any Ministry.

Sub-plans within the State Plans are being prepared by the State Governments for the tribal areas. The Central Ministries have also to prepare likewise perspective plans in their respective sectors for tribal development programmes for the medium term plan 1978-83. If these perspective papers are not prepared urgently, it would be difficult later on to introduce schemes for the development of the tribal areas once the medium term plan is finalised.